

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 11.04.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) No. 25/2022 & IA No. 256,257 & 258/2022	Ravindranath GE Medical Associates V Dr. Ravindranath Kancherla & 13 Ors With	Arun Karthik Mohan	
2.	Comp App (AT)(CH) No. 26/2022 & IA No. 259,260 & 261/2022	Gleneagles Development Pte Ltd V Dr. Ravindranath Kancherla & 13 Ors	Arun Karthik Mohan	
3.	Comp App (AT)(CH)(Ins) No. 112/2022 & IA No. 262 & 263/2022	Srinivasa Edffice Pvt Ltd V ECI Infra Towers Company P Ltd & Anr	V.V.S.N. Raju	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No.18/2021	Vijaya Hospitality and Resorts Ltd & anr V Tony PA & 4 ors	Vipin Wariar Vidyalakshmi Vipin	Renjith Rajappan R1- R4 R5 Served on 02.07.2021
5.	Comp App (AT)(CH)(Ins) No. 14/2022 & IA No. 30/2022	V. Nagrajan RP V ICICI Bank Ltd	R. Subramanian	
6.	Comp. App (AT)(CH)No. 09/2021 & IA No. 485/2021	J. Somashekar V Innovative Studios Private Limited & 4 others	Santhosh Ukkur R. Venkataraman D. Senthilkumar	B. Dhanaraj R1 & R3, R4 Saravana prasad-Party in Person R. Sivaraman – R5
7.	Comp App (AT)(CH)(Ins) No. 312/2021	URC Construction Pvt Ltd V S.P. Mani and Mohan dairy (India) Pvt Ltd	D. Sangamithra	
8.	Comp App (AT)(CH)(Ins) No. 319/2021 & IA No. 664 & 665/2021	Albanna Engineering LLC V Sanghvi Movers Ltd & 7 Ors	Sharath Chandran T.M. Mano	Shikhil Shiv Suri Caveator for R1
9.	TA. No. 154/2021, Comp. App (AT)(Ins) 557/2019	M. Mohamed Fahrudeen Vs Mr. Vasudevan Resolution Professional of Tiffins Barytes Asbestos & Paints Ltd. & 2 Ors	B. Karunakaran	K. Moorthy R1 & D. Sreenivasan, for RP Bijoy Kumar Pradhan, R2 Ms. Madhusmita Bora R3
10.	Comp App (AT)(CH)(Ins) No. 135/2021 & IA No. 236/2021 & 237/2021	Kundan Care Products Limited V Pankaj Srivastava & 2 ors	Harimohana Gowtham Kumar	N.P. Vijay Kumar R1 P. Srivatsava RP
11.	Contempt Appln No.1/2021 In Comp App (AT) (CH) (Ins) No. 207/2021	Agrawal Structure Mills P Limited V Rajesh Chillale WITH	Gaurav Gupta Sanchari Chakraborty.	V.V.S.N. Raju
12.	Comp App (AT)(CH)(Ins) No.155/2021	Agrawal structure Mills P Ltd V Rajesh Chillale Liquidator of M/s. Om Shakthi Renergies Ltd	Gaurav Gupta Sanchari Chakraborty.	V.V.S.N. Raju

13.	Comp App. (AT)(CH)(Ins) No.244/2021	Ramanathan Bhuvaneshwari V Skylark Ithaka Buyers Welfare Association & Anr	RSA Law Consultants	V. Nallasenapathy R1 R2 Served on 25-10-2021
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For Hearing

S. No	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT)(CH)(Ins) No. 156/2021	Amit Chandrakant Vaishnav V M D Overseas Limited & anr	K. Gaurav Kumar PCS	B. Ravi Raja Caveator for R1 J. Manivannan -R2
15.	Comp App (AT)(CH)(Ins) No. 145/2021 & IA No. 637/2021	Anu Sharma & 30 ors V Kondishetty Kumar Dushyantha & 3 ors	G. Ganesh Kumar Ramalingam Va.	Chandramouli Prabakar-R1 Pradeep Nayak-R2 Akash Sherwal R3 R4 Served on 14-07-2021.
16.	Comp App (AT)(CH) No.35/2021 & IA No.463, 464/2021 & 145/2022	Anuragha Poultries & Breeders P Ltd & 7 Ors V Mrs. Padmavathi & 4 Ors	A.K. Mysamy & Associates	V. Srinivasan R1 R2, R3&R4 Notice Served on 09/10/2021 R5 Notice Served on 11/10/2021

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**